

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 58 of 2012**

**Dated : 31<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**Counsel for Respondent (s) :**

**ORDER**

We have heard the Learned Counsel for all the parties.

The Learned Counsel for the Appellant will file written submissions  
on or before 04.06.2013 after serving copy on the other side.

**Judgment is reserved.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*sm/mk*